



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.04.2026

NOTICE

Please take notice that the following matter listed in the Court – II on 16.04.2026 at 02:00 PM will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 20 of 2025	Amit Popatlal Patel Vs. Vipor Chemicals Pvt. Ltd. & Ors.	Samriddh Bindal	Monaal Davawala- R1

By order of Hon'ble Chairperson
-Sd/-
Registrar